



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.10.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 12.10.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1247 of 2024	Small Industries Development Bank Vs. Surendra B. Jiwrajka (Personal Guarantor of Alok Industries Ltd.) With	12.10.2026	15.12.2026
2.	Comp. App. (AT) (Ins) No. 1250 of 2024	Small Industries Development Bank Vs. Ashok B. Jiwrajka (Personal Guarantor of Alok Industries Ltd.) With	12.10.2026	15.12.2026
3.	Comp. App. (AT) (Ins) No. 1251 of 2024	Small Industries Development Bank Vs. Dilip B. Jiwrajka (Personal Guarantor of Alok Industries Ltd.)	12.10.2026	15.12.2026

4.	Comp. App. (AT) (Ins) No. 1340 of 2025 (With Defects)	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	12.10.2026	26.11.2026
5.	Comp. App. (AT) (Ins) No. 1342 of 2025 & I.A. No. 1155, 5147, 5148, 5149 of 2026	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	12.10.2026	26.11.2026
6.	Comp. App. (AT) (Ins) No. 1343 of 2025	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	12.10.2026	26.11.2026
7.	Comp. App. (AT) (Ins) No. 1344 of 2025	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	12.10.2026	26.11.2026
8.	Comp. App. (AT) (Ins) No. 1346 of 2025 (With Defects)	Spotlight Vanijya Ltd. Vs. RP of Hindusthan National Glass & Industries Ltd. & Ors. With	12.10.2026	26.11.2026
9.	Comp. App. (AT) (Ins) No. 1347 of 2025 (With Defects)	Soneko Marketing Pvt. Ltd. Vs. Girish Sriram Juneja, RP & Ors. With	12.10.2026	26.11.2026

10.	Comp. App. (AT) (Ins) No. 1353 – 1355 of 2025	Jeel Kandla Service Vs. Resolution Professional, Hindusthan National Glass & Industries Ltd. & Ors. With	12.10.2026	26.11.2026
11.	Comp. App. (AT) (Ins) No. 1356 – 1358 of 2025 & I.A. No. 1143, 1144, 1145 of 2026	Annasaheb K. Navle & Ors. Vs. Resolution Professional of Hindusthan National Glass Industries Ltd & Ors. With	12.10.2026	26.11.2026
12.	Comp. App. (AT) (Ins) No. 1333 of 2025 (With Defects)	AGI Greenpac Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	12.10.2026	26.11.2026
13.	Comp. App. (AT) (Ins) No. 1497 of 2025	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	12.10.2026	26.11.2026
14.	Comp. App. (AT) (Ins) No. 1498 of 2025	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	12.10.2026	26.11.2026

15.	Comp. App. (AT) (Ins) No. 1514 of 2025	Jeel Kandla Service Vs. Girish Sriram Juneja, RP of Hindusthan National Glass & Industries Ltd. & Ors. With	12.10.2026	26.11.2026
16.	Comp. App. (AT) (Ins) No. 1543 & 1544 of 2025	AGI Greenpac Ltd. Vs. Girish Sriram Juneja Resolution Professional of Hindusthan National Gas & Industries Ltd. & Ors. With	12.10.2026	26.11.2026
17.	Comp. App. (AT) (Ins) No. 1546 of 2025	AGI Greenpac Ltd. Vs. Girish Sriram Juneja Resolution Professional of Hindusthan National Gas & Industries Ltd. & Ors. With	12.10.2026	26.11.2026
18.	Comp. App. (AT) (Ins) No. 1595 of 2025 & I.A. No. 6265 of 2025	Nashik Workers Union, Through Santosh Vasant Kulkarni Vs. Girish Sriram Juneja, RP & Ors.	12.10.2026	26.11.2026
19.	Comp. App. (AT) (Ins) No. 1018 of 2026	Phoenix ARC Limited (earlier known as Phoenix ARC Private Limited) Vs. Indusind Bank Ltd. & Ors.	12.10.2026	18.12.2026

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar